

File No. 1-34/SC/SP/2016-FSSAI-AC  
**Food Safety and Standards Authority of India**  
(A Statutory Authority under the Ministry of Health & Family Welfare, Govt. of India)  
**(Standards Division)**  
**FDA Bhawan, Kotla Road, New Delhi - 110002**

Dated, the 30<sup>th</sup> August, 2017

**OFFICE MEMORANDUM**

**Subject: Renaming of Scientific Panel on Fortified and Enriched Food - reg.**

In exercise of the powers vested in it under Section 13 (4) of the Food Safety and Standards Act, 2006, the Food Authority, during its 23<sup>rd</sup> Authority meeting held on 25<sup>th</sup> May 2017 has approved renaming of the "Scientific Panel on Fortified and Enriched Food" established vide OM of even number dated 9<sup>th</sup> February 2017 as "Scientific Panel on Nutrition and Fortification". The term of this Scientific Panel, scope and composition will remain the same.



(Kumar Anil)

Advisor (Standards)

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advisor@fssai.gov.in

**To**

All the concerned members

**Copy to:**

1. Members (Independent Expert), Scientific Committee
2. Chairperson Scientific Panel for Food additives, Flavours, Processing Aids and Materials in Contact with Food.
3. Chairperson Scientific Panel for Pesticides and Antibiotic Residues.
4. Chairperson Scientific Panel for Genetically Modified Organisms and Foods.
5. Chairperson Scientific Panel for Functional foods, Nutraceuticals, Dietetic Products and Other Similar Products.
6. Chairperson Scientific Panel for Biological Hazards.
7. Chairperson Scientific Panel for Contaminants in Food Chain.
8. Chairperson Scientific Panel for Labelling and claims/Advertisements.
9. Chairperson Scientific Panel for Method of Sampling and Analysis.
10. Chairperson Scientific Panel for Fish and Fisheries Product.
11. Chairperson Scientific Panel for Milk & Milk Products.
12. Chairperson Scientific Panel for Meat & Meat Products, including poultry.
13. Chairperson Scientific Panel for Cereals, Pulses & Legume and their products (including Bakery).

14. Chairperson Scientific Panel for Fruits & Vegetables and their products (including dried fruits and nuts salt, spices and condiments).
15. Chairperson Scientific Panel for Oils & Fats.
16. Chairperson Scientific Panel for Sweets, Confectionery, Sweeteners, Sugar & Honey.
17. Chairperson Scientific Panel for Water (including flavoured water) & Beverages (alcoholic non-alcoholic).

Copy for information:

1. O/o Chairperson, FSSAI
2. O/o CEO, FSSAI
3. CMSO (HR/TCB/PC/Library), FSSAI
4. Advisor (Regulation/Codex), FSSAI
5. Advisor (QA), FSSAI
6. Director (RCD), FSSAI
7. Director (Risk Assessment and R & D), FSSAI
8. Director (FSMS), FSSAI
9. Head (GA/Legal/Parliament/Rajbhasha/RTI) GA/Legal), FSSAI
10. CITO, FSSAI: For publication on the website
11. All concerned officials

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